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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 88/9/NCLT/AHM/2017

Coram:

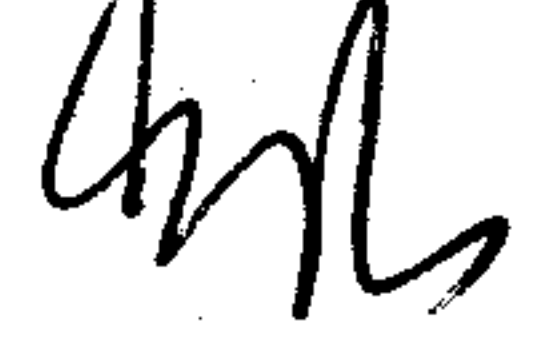
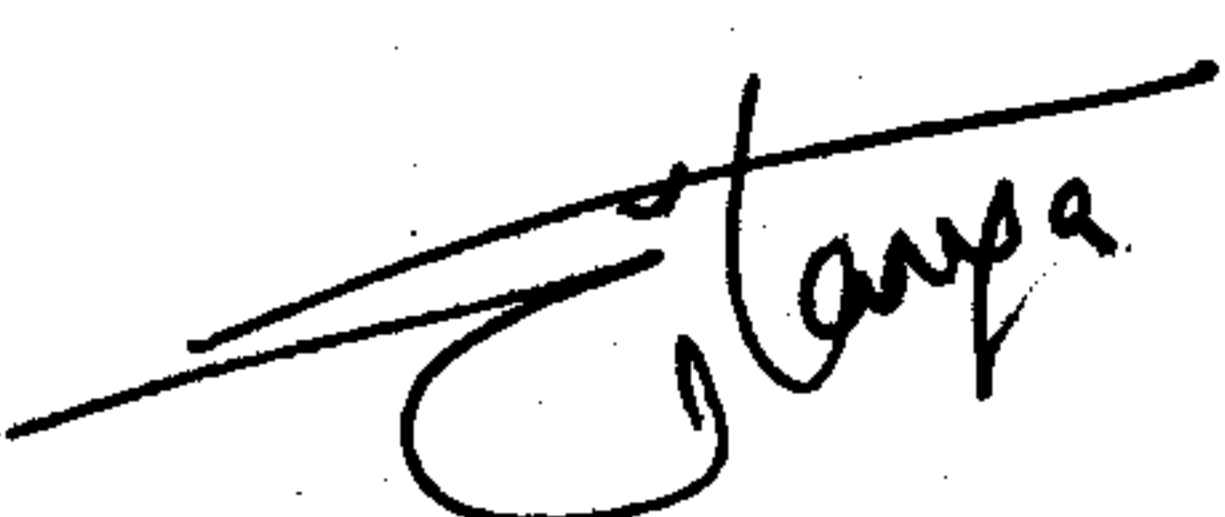
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.09.2017**

Name of the Company: Neeraj Papers Agencies Ltd.
V/s.
Rainbow Papers Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	Mr. Navin Pahwa	Sr. Advocate	Respondent.	
2.	Mr. Aditya Pandya	Advocate	Respondent.	A.J. Pandya
3.	Mr. Luckyraj Indorkar	Advocate	Petitioner	
4.	Mr. Chaitanya Joshi	Advocate	Petitioner	

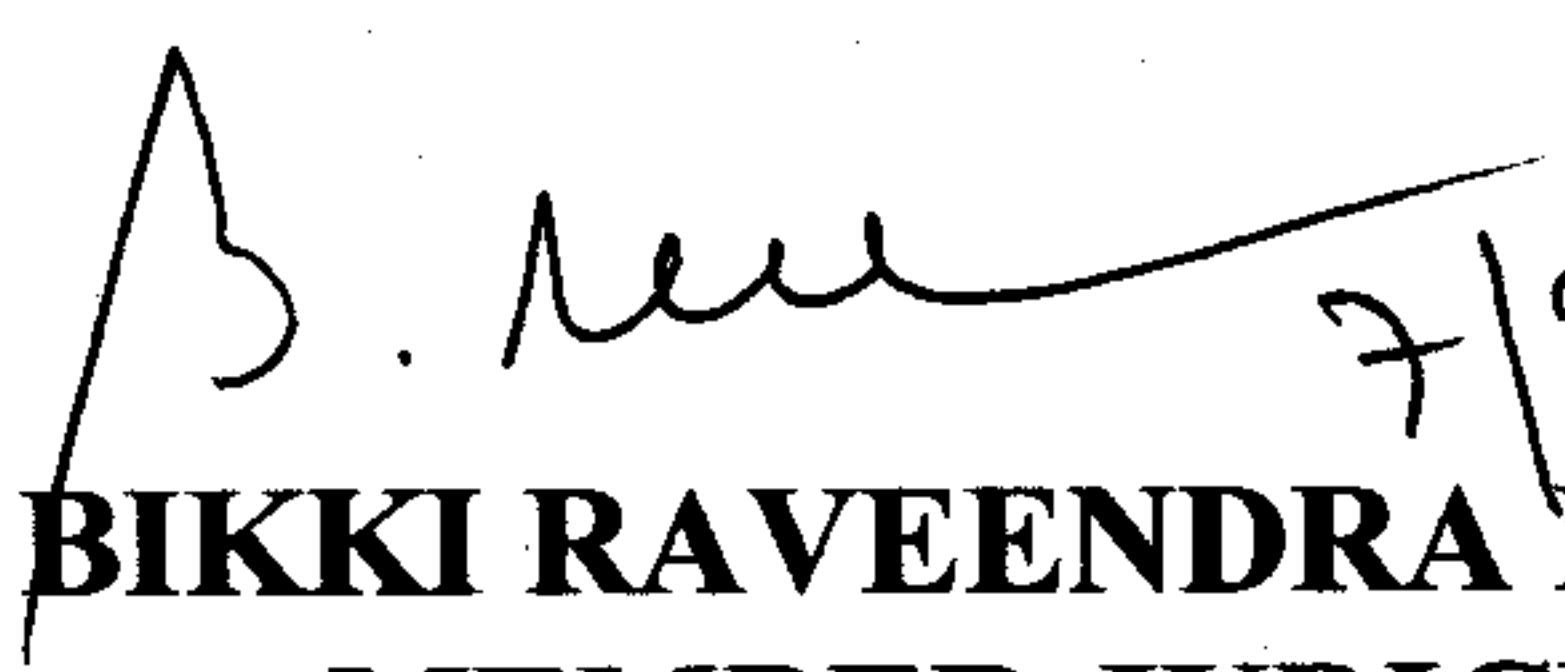
ORDER

Learned Advocate Mr. Chaitanya Joshi with Learned Advocate Mr. Luckyraj Indorkar present for Applicant/ Operational Creditor. Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Mr. Aditya Pandya present for Respondent.

Applicant filed certificate of banker.

Heard arguments of Learned Counsel for Applicant and Learned Counsel for Respondent.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 7th day of September, 2017.